GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 1488. TO BE ANSWERED ON WEDNESDAY, THE 27TH NOVEMBER, 2019.

NEW MECHANISM ON TRADE AND INVESTMENT

1488. SHRI VASANTHAKUMAR H.:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) whether investors from other countries have agreed to setup industries with a new mechanism relating to trade and investment;
- (b) if so, the details of the summit and the steps being taken by the Government to execute the same; and
- (c) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (c): Government has put in place a liberal and transparent policy for attracting Foreign Direct Investment (FDI), wherein most of the sectors are open to FDI under the automatic route. For investment facilitation, the Government of India has created Invest India, as the national investment promotion agency under DPIIT, Ministry of Commerce and Industry. Further, Government of India is providing continuous support to State Governments for organizing summits for promotion of both Foreign and Domestic Investments in the country.

Measures taken by the Government have resulted in increased inflows from foreign investors under FDI in the country. FDI inflows in India stood at US \$ 45.15 billion in 2014-2015 and have increased since then. Country registered its highest ever FDI Inflow of US \$ 62.00 billion during the last financial year 2018-19, a new all-time high.

S. No.	Financial Year	Amount of FDI Inflow (in US \$ billion)
1	2014-15	45.15
2	2015-16	55.56
3	2016-17	60.22
4	2017-18 (provisional)	60.97
5	2018-19 (provisional)	62.00

Source: Reserve Bank of India
